

प्रश्नोत्तर से संबंधित परिशिष्ट

परिशिष्ट 'अठारह'

214

[20/2/2019] 8

प्रश्न सं. [क. 319]

... resident of Village ...
... is a member of ...
... which is one of the Scheduled Caste/Scheduled Tribes, recognised under the ...

...

...

... Scheduled Tribes ...
... and "Scheduled Tribes" means ...
Article 342 of the Constitution ...
... should be issued after ... Revenue ...
... and not on the basis of an ... of the candidate ...
... members of local bodies ...
... should be issued by ...

... Additional Commissioner/S.D.O./Sub-Divisional ...
...
...
... Large/Medium/Small/Integrated Tribal Development Project ...

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Submitted
Date 11/2/19
[Signature]

कार्यालयीन अभिलेख से उपलब्ध एवं वेब साइट पर अपलोड प्रमाण पत्र प्रतिहस्ताक्षरित

11/02
Controller
Food & Drugs Administration,
Madhya Pradesh